

(b) whether the non-subsidised LPG connections connected to DBTL have been found to be fake and whether this matter will be probed in detail; and

(c) whether there is any proposal to provide five Kg. gas cylinders to the BPL card holders?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN): (a) No, Sir. Paddy procurement and lifting of paddy for custom milling is underway in Chhattisgarh. In KMS 2015-16, 18.64 LMT of paddy has already been procured in Chhattisgarh till 11.12.2015, of which 6.81 LMT of paddy has been lifted by millers for custom milling.

(b) No, Sir. Non subsidized LPG connection is not connected to Direct Benefits Transfer for LPG (DBTL) and subsidy amount is not payable for such connections.

(c) As per the extant guidelines, Five Kg. connections are available to BPL card holders in case they prefer Five Kg. connection instead of 14.2 Kg.

Wastage of foodgrains

2322. SHRI SHANKARBHAI N. VEGAD: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that due to lack of proper storage facilities, large quantity of foodgrains get damaged every year and become unfit for human consumption;

(b) if so, the quantity of foodgrains damaged during each of the last three years and the current year, State-wise; and

(c) the corrective steps being taken by Government to ensure that foodgrains are preserved properly?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) and (b) There is no report of damage to foodgrains due to shortage of storage facilities. Adequate storage capacity is available with Food Corporation of India (FCI) and State agencies for storage of central pool stocks. As on 01.11.2015, storage capacity of 806.46 lakh ton (covered 626.49 lakh ton and CAP 179.97 lakh ton) is available with FCI and State agencies against central pool stock of 411.98 lakh ton.

Procured foodgrains are stored in scientific manner in covered godowns and in CAP (Cover & Plinth) storage. Scientific codes of practices for safe storage of foodgrains are followed during storage. In spite of all precautions, some quantity of foodgrains may

get damaged/become non-issuable during storage due to various reasons such as storage pest's attack, leakages in godowns, exposure to rains, floods etc.

State-wise details of the foodgrains accrued as damaged/non-issuable in FCI during last three years and current year are given in Statement-I (*See below*).

(c) To ensure proper preservation of foodgrains covered storage capacity is being augmented for which construction of godowns has been undertaken in PPP mode in 20 States under Private Entrepreneurs Guarantee (PEG) Scheme through private sector as well as CWC, SWCs. Besides, Government is also using Plan funds for constructing godowns by FCI in the North Eastern States and a few select States (Odisha, Kerala, Goa and Himachal Pradesh).

Steps taken for proper preservation of central pool foodgrains to avoid damage are given in the Statement-II (*See below*).

Statement-I

State-wise quantity of central pool foodgrains accrued as damage/non-issuable in storage with FCI during last three years and current year

(Figure in tons)

Sl. No.	Region	2012-13	2013-14	2014-15	2015-16 (Upto 01.11.2015)
1	2	3	4	5	6
1.	Bihar	997.3	3909.408	703.65	3.91
2.	Jharkhand	3.43	622.092	2.67	0
3.	Odisha	1	1084.79	7108.817	25.944
4.	West Bengal	45	12539.85	120.49	6.11
5.	Assam	51.54	180.738	96.622	119.905
6.	North Eastern Frontier	195	1827.768	95.416	202.044
7.	Arunachal Pradesh	0	3.3	0	0
8.	Nagaland and Manipur	0	32.258	38	10.6

1	2	3	4	5	6
9.	Delhi	39.86	34.328	2.591	14.575
10.	Haryana	148.04	0	0	0
11.	Jammu and Kashmir	0	0	6120	0
12.	Punjab	123	72.631	44.593	0
13.	Rajasthan	120.83	13.019	2.761	0
14.	Uttar Pradesh	18.3	1109.572	322.034	80.818
15.	Uttarakhand	221	90.021	7.531	0
16.	Andhra Pradesh	24.72	475.509	2262.124	2142.444
17.	Kerala	0	355	397.685	115.546
18.	Karnataka	141.76	45.636	747.825	4.867
19.	Tamil Nadu	749.66	293.786	376.986	18.7
20.	Gujarat	195	443.958	195.246	11.655
21.	Maharashtra	61	1234.1	103.981	30.443
22.	Madhya Pradesh	3.02	76.942	80.183	0
23.	Chhattisgarh	8.98	250.749	18.021	7.109
TOTAL		3148.44	24695.455	18847.226	2794.67

Statement-II

The following precautionary and remedial steps are mandated to be followed by F.C.I. and State Government agencies for proper preservation of central pool stocks of foodgrains:

- (i) All godowns are to be constructed as per specifications.
- (ii) Foodgrains are to be stored by adopting proper scientific code of storage practices.
- (iii) Adequate dunnage materials such as wooden crates, bamboo mats, polythene sheets are to be used to check migration of moisture from the floor to the foodgrains.
- (iv) Fumigation covers, nylon ropes, nets and insecticides for control of stored

grain insect pests are to be provided in all the godowns.

- (v) Prophylactic (spraying of insecticides) and curative treatments (fumigation) are to be carried out regularly and timely in godowns for the control of stored grain insect pests.
- (vi) Effective rat control measures, both in covered godowns as well as in CAP storage are to be used.
- (vii) Foodgrains in 'Cover and Plinth' (CAP) storage are to be stored on elevated plinths and wooden crates are to be used as dunnage material. Stacks are to be properly covered with specifically fabricated low-density black polythene water-proof covers and tied with nylon ropes/nets.
- (viii) Regular periodic inspections of the stocks/godowns are to be undertaken by qualified and trained staff and all senior officers.
- (ix) The principle of "First in First Out" (FIFO) is to be followed to the extent possible so as to avoid longer storage of foodgrains in godowns.
- (x) Only covered rail wagons are to be used for movement of foodgrains so as to avoid damage during transit.

Implementation of Shanta Kumar Committee Report

2323. DR. K. KESHAVA RAO: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the extent of work of the Food Corporation of India (FCI) has been digitised pursuant to the recommendations of the Shanta Kumar Committee;
- (b) the progress made on the other recommendations of the Committee; and
- (c) whether the Ministry has rejected any of the recommendations of the Committee?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) FCI has invited tenders for Depot Online Project. It will be done in phases. Depot Online Project will be done in 10 depots in current year and all other depots of FCI in the next year. Depot on line project would be implemented in hired Depot in third phase.

(b) and (c) The Government has taken suitable decisions for implementation of acceptable recommendations of the High Level Committee (HLC) on restructuring of Food Corporation of India (FCI). The details of these decisions of the Government on the recommendations of HLC are given in the Statement (*See below*). The recommendations rejected by the Ministry are already mentioned in the same Statement.